

(7)

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

Dated: this the 31<sup>st</sup> day of MARCH 2008

Contempt Petition No. 24 of 2007  
In  
Original application No. 1394 of 2005.

Hon'ble Mr. Justice A.K. Yog, Member (J)  
Hon'ble Mr. N.D. Dayal, Member (A)

Shiv Shanker, S/o Lalte Lahur, working as Trackman as Senior Trackman (Medically de-categorized) under S.E. (Works), N.C. Railway, Mirzapur.

... Applicant

By Adv: Sri S. Ram

V E R S U S

1. Shri S.K. Chaudhary, D.R.M., N.C. Railway, Allahabad.
2. Shri Navin Babu, Sr. Civil, Engineer (I), N.C. Railway, Divisional Office, Allahabad.
3. Shri Mohan Lal, Divisional Engineer, North Central Railway, Mirzapur.
4. Shri R.A. Vishwakarma, Section Engineer, (P. Way), N.C. Railway, Churk, Distt: Sonbhadra.

... Respondents

By Adv: Sri A.K. Pandey

O R D E R

By Justice A.K. Yog, Member (J)]

Hared Sri S. Ram learned counsel for the applicant and Sri A.K. Pandey learned counsel for the respondents.

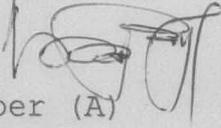
2. Sri S. Ram, advocate, states that interim order dated 21.12.2006 of this Tribunal, on the basis of

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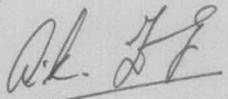
which this Contempt Petition has been filed, has been complied with.

3. We have perused the averments made in this contempt petition. In view of the facts as stated above the contempt notices issued to the contemnor are discharged. The Contempt Petition is disposed off accordingly and consigned to record. No costs.



Member (A)

/pc/



Member (J)